

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

No.LR (B).13/2002/Pt/170,

Dated Shillong, the 20th February, 2019.

OFFICE MEMORANDUM

In partial modification to Office Memorandum No. LR(B)1/89/Pt/33, dtd 28.03.2000 and No.LR(B)13/2002/Pt/165, dtd 30.10.2018, the Government of Meghalaya is pleased to revise/fix the appearance fees and drafting fee for Senior Government Advocates, High Court, Addl. Senior Government Advocates High Court, Government Advocates/Addl. Government Advocates, High Court and Panel Government Advocates, High Court etc as follows: -

	Rate of Fees:-
(A) Appearance Fees per case either adjourned or heard: - For Sr. Govt. Advocate/Addl. Sr. Govt. Advocate, Government Advocate, Addl. Government Advocate and Panel Government Advocates. (Limiting to three number of cases per day)	- Rs 1,600/-
(B) Drafting fees per case :- Sr. Govt. Advocate, Addl. Sr. Govt. Advocate/ Government Advocate/ Addl. Government Advocate and Panel Government Advocates:- i) For substantive Petitions ii) For miscellaneous application, replies, written submissions etc	- Rs 2,500/- - Rs 1,500/-

This office Memorandum shall come into force with effect from 30.10.2018 and also shall stand modified as regards to Part. II (9) of Office Memorandum No.LR(B).1/89/Pt/33, dt.28.03.2000 and C (1)&(2) of Office Memorandum No.LR(B).13/2002/Pt/165, dt.30.10.2018 as amended thereto.

This issues with the concurrence of Finance (E) Department vide their I/D No.FE.34/2019 dated 15.02.2019.

(W.Khylllep)

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No.LR(B).13/2002/Pt/170-A,

Dated Shillong, the 20th February, 2019

Copy to:-

1. The Accountant General (Accounts)/(Audit), Meghalaya, Shillong
2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong.
4. The Sr. Government Advocates, Meghalaya, High Court of Meghalaya, Shillong.
5. The Addl. Sr. Government Advocates, Meghalaya, High Court of Meghalaya, Shillong
6. All Treasury Officers.
7. The Director of Printing & Stationery, Meghalaya, Shillong with a request that the above Office Memorandum be published in the Gazette and 200 spare copies may be furnished to this Department.
8. Finance (E) Department.
9. Law (A) Department.

By Order etc,

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

OFFICE OF THE ADVOCATE GENERAL
MEGHALAYA, SHILLONG
Date of Receipt 21/2/19
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